

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1037 of 2020**

**In the matter of:**

**V.K. Abdul Rahim** **....Appellant**  
**Vs.**  
**The Federal Bank Ltd. & Anr.** **....Respondents**

**Present:**

**Appellant:** **Mr. Mushtaq Salim, Mr. Haris Beeran, Mr. Easwaran Subramani and Mr. Usman Ghani Khan, Advocates.**

**Respondents:** **Mr. Kunal Manav, Mr. PI Jose, Advocates (Caveator, R1)**  
**Mr. Jasin, IRP (R2)**

**ORDER**

**(Through Virtual Mode)**

**04.12.2020:** At the request of the proxy counsel for the Appellant Mr. Usman Ghani Khan, we adjourn the matter.

List the appeal on 16<sup>th</sup> December, 2020.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

*AR/g*